

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †689
ANSWERED ON 04.02.2021

HATHNIKUND LINK CHANNEL-2 PROJECT

†689. SHRI PRADEEP KUMAR CHAUDHARY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the schemes launched by the Government in every State/Union Territory in association with the Department of Water Resources and Public Health Engineering Department under their domain;
- (b) whether the Government proposes to start Hathnikund Link Channel-2 Project which has been pending for years in western region of Uttar Pradesh;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) Water resources development & management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes.

During 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects spread in 18 States/UT under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Accelerated Irrigation Benefits Programme (AIBP), having ultimate irrigation potential of 76.03 lakh ha. and balance estimated cost of Rs.77,595 crore (Central Assistance Rs.31342.50 crore) have been prioritized in consultation with States, for completion in phases along with their Command Area Development & Water Management (CADWM) works.

Out of these 99 prioritized projects, AIBP works of 44 prioritized projects have been reported to be completed/almost completed. Central Assistance (CA) of Rs.11489.31 crore has been released for these projects during 2016-17 to 2019-20. Further, during 2020-21(so far) CA of Rs.1082.71 crore has been released.

Currently, 88 projects from 18 States are under implementation for the CAD works under CADWM program - executed by the State Government Departments viz., Command Area Development Authority (CADA), Water Resources Department (WRD), Public Works Department (PWD), Public Health Engineering (PHE) Department etc.). The Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies schemes under PMKSY (Har Khet Ko Pani) have multiple objectives like expanding cultivable area under assured irrigation, improving water use efficiency etc.

Special Package for completion of 8 Major and Medium Irrigation projects and 83 SMI projects with a balance cost of Rs. 13,651.60 crore to address agrarian distress in Vidarbha, Marathwada and other chronically drought prone areas of Maharashtra has been approved. The targeted additional potential through these projects is 3.77 Lakh Ha. During 2018-19, 2019-20 & 2020-21 (so far) Rs.500 crore, Rs.300 crore and Rs.400 crore have been released respectively as CA.

Government of India has approved "Relining of Sirhind Feeder and Rajasthan Feeder" to address the problem of water-logging with a total cost of Rs. 1976.74 crore. CA component is Rs. 826.17 crore in addition to Rs.156 crore released earlier. Government of India has approved "Implementation of Shahpurkandi Dam (National Project) on River Ravi in Punjab State" with the approved cost of Rs.2715.70 crore. The project would be implemented by the Govt. of Punjab. The Central Assistance component is Rs.485.38 crore.

During XI Plan, Government of India had launched Flood Management Programme (FMP) with an outlay of Rs 8,000 crore. Under the scheme, financial assistance was being provided to State Governments for taking up works of river management, flood control, anti-erosion, drainage development, anti-sea erosion, flood proofing etc. in critical regions and restoration of damaged flood control/ management works. The Flood Management Program (FMP) was continued during XII Plan with an outlay of Rs10,000 crore. FMP and River Management Activities & Works related to Border Areas are merged and renamed as "Flood Management and Border Areas Programme (FMBAP)" for the period 2017-18 to 2019-20 and further extended upto March, 2021.

A Centrally Sponsored Scheme "Irrigation Census" implements in States/UTs with 100 % Central funding to build a comprehensive and reliable database in the Minor Irrigation sector for effective planning and policy formulation. This is a continuing scheme since 1987. Under the scheme, each State/UT has identified a nodal department which is responsible for implementation of the scheme in the entire state /UT. The details of Nodal Departments identified by States/UTs are given in *Annexure*.

National River Conservation Plan (NRCP) covers 34 rivers in 77 towns spread over 16 States with total sanctioned cost of pollution abatement schemes as Rs.5965.90 crore. Out of Central share, funds amounting to Rs.2597.89 crore have been released to the States for implementation of pollution abatement schemes, and sewage treatment capacity of 2522.03 mld (million litres per day) has been created so far.

Atal Bhujal Yojana (ATAL JAL) is a Central Sector Scheme having an outlay of Rs. 6000 crore, with focus on community participation and demand side interventions for sustainable ground water management in identified water stressed areas. The scheme is being taken up for a period of 5 years from 1.4.2020 in 9000 Gram panchayats of 222 blocks/Talukas in 80 districts of seven States, viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh. The implementing agency of Atal Bhujal Yojana in Gujarat, Haryana and Madhya Pradesh is the Department of Water Resources of the concerned State.

Department of Drinking Water and Sanitation (DoDW & S) has been implementing Swachh Bharat Mission (Grameen) [SBM(G)] through the State Governments, launched on 2nd October, 2014 with the goal to make rural areas of the country Open Defecation Free (ODF) by 2nd October, 2019. All the villages in the country have declared themselves ODF as on 2nd October, 2019. Government has approved Phase-II of SBM (G) to be implemented during 2020-21 to 2024-25 with the focus on sustainability of ODF status and to cover all the villages with Solid and Liquid Waste Management (SLWM).

DoDW & S in partnership with States, is implementing Jal Jeevan Mission-Har Ghar Jal, which aims at providing drinking water of prescribed quality, in adequate quantity on regular and long-term basis, through tap water connection to every rural household of the country, by 2024.

(b) to (d) The Preliminary Project Report of Hathnikund Link Channel (Stage-2) was submitted by Government of Uttar Pradesh (Govt. of UP) vide letter dated 8.8.2018 for appraisal. The same has been examined in Upper Yamuna River Board (UYRB) and Govt. of UP was requested vide letter dated 06.12.2018 to revise the proposal as per the allocation of UYRB in respect of Uttar Pradesh i.e, total 10679 cusec (4000 cusec from Hathnikund and 6679 cusec from Okhla) from July to October. Further, vide DO letter dated 10.10.2019, Govt. of UP was requested to expedite the submission of revised proposal.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF UNSTARRED QUESTION NO.†689 TO BE ANSWERED IN LOK SABHA ON 04.02.2021 REGARDING “HATHNIKUND LINK CHANNEL-2 PROJECT”

List of Nodal Departments identified by States/UTs for "Irrigation Census" Scheme

Sl. No.	Name of Nodal Department	No of State/UTs	Names of States/UTs
1	Water Resources Department	8	1. Arunachal Pradesh 2. Gujarat 3. Jharkhand 4. Meghalaya 5. Sikkim 6. Nagaland 7. Mizoram 8. West Bengal
2	Water Conservation Department	1	1. Maharashtra
3	Irrigation Department	2	1. Assam 2. Kerala
4	Minor Irrigation Department	4	1. Karnataka 2. Manipur 3. Uttar Pradesh 4. Uttarakhand
5	Health Department	1	1. Chandigarh (Public Health Circle)
6	Department of Planning	6	1. Andhra Pradesh 2. Odisha 3. Telangana 4. Goa 5. Jammu & Kashmir 6. Bihar
7	Department of Agriculture	3	1. Punjab 2. Andaman & Nicobar Island 3. Madhya Pradesh (Farmers' Welfare & Agriculture Development Department)
8	Land Administration Department	4	1. Tamil Nadu 2. Chhattisgarh 3. Haryana 4. Himachal Pradesh
9	Public Works Department	2	1. Tripura 2. Puducherry
10	Department of Revenue	1	1. Rajasthan
11	Development Department (Agriculture Unit)	1	1. Delhi
